

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-504
IB-657/ND/2021
IA/55/2023

IN THE MATTER OF:

Manish Aneja & Ors.

....Applicant

Vs.

Revital Reality Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 24.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Piyush Singh, Mr. Akshay Srivastava, Ms. Riddhi Jain
Mr. Abhishek Anand, Mr. Shiven Mishra, Advs. in IA/55/2023
For the Respondent : Mr. P. Nagesh, Sr. Adv. with Mr. Ishan, Mr. Lokesh Malik, Advs.

ORDER

IA/55/2023:-

Heard the submissions made by Ld. Counsels for both the parties. With the consent of both the parties, the matter is now listed to **13.02.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(P.S.N PRASAD)
MEMBER (J)